

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-522
(IB)-264(PB)/2023
IA/594/2024

IN THE MATTER OF:

Go Airlines (India) Limited

.....Applicant

SECTION

U/s 10 of IBC, 2016

Order delivered on 15.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Neha Mathen, Mr. Shubhansh Thakur, Advs. in
IA/594/2024
For the Respondent :
For the RP : Ms. Pratiksha Mishra, Adv.

ORDER

Due to paucity of time, the matter is listed on **13.05.2024**.

**Sd/-
(Court Officer)**